

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 462
TO BE ANSWERED ON 28.11.2024

EKLAVYA MODEL RESIDENTIAL SCHOOLS (EMRS) SCHEME

462. DR. HEMANT VISHNU SAVARA:
SHRI BALYA MAMA SURESH GOPINATH MHATRE:
SHRI VIJAY BAGHEL:
SHRI KRIPANATH MALLAH:
SHRI BASAVARAJ BOMMAI:
SHRI SURESH KUMAR KASHYAP:
SHRI JASWANTSINH SUMANBHAI BHABHOR:
SHRI GANESH SINGH:
SMT. HIMADRI SINGH:
SMT. KRITI DEVI DEBBARMAN:
SMT. APARAJITA SARANGI:
SHRI KALI CHARAN SINGH:
SHRI CHANDRA PRAKASH JOSHI:
SHRI DARSHAN SINGH CHOUDHARY:
SHRI MUKESH RAJPUT:
SHRI ASHISH DUBEY:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI KHAGEN MURMU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the scheme for Eklavya Model Residential Schools (EMRS) highlighting the roots of democracy;
- (b) whether the students in EMRS are introduced to functioning of Parliament and such institutions and if so, the details thereof;
- (c) the importance and benefits of introducing tribal students to the functioning of Parliament and Parliamentary Institutions;
- (d) the extent to which such programmes are likely to be effective in bringing the tribal students into the mainstream;
- (e) the details of the said EMRS schools and programmes implemented therein particularly in Chatra district of Jharkhand, Palghar district of Maharashtra and Rajasthan along with the total expenditure incurred so far in the construction of the said schools including the current status thereof; and
- (f) the number of schools operational, sanctioned, under-construction and proposed under EMRS scheme, State/UT-wise particularly in Himachal Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SH. DURGADAS UIKEY)

(a): The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model.

Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. As on date, 715 schools have been sanctioned, out of which 476 EMRSs have been reported to be functional across the country benefiting about 1,33,929 students. National Education Society for Tribal Students (NESTS), has been established as an autonomous body under Ministry of Tribal Affairs to manage and implement the central sector scheme of EMRS.

(b to d): The Ministry has recognized the importance of acquainting students from the Eklavya Model Residential Schools (EMRS) with the functioning of Parliament and parliamentary institutions. As part of this initiative, the Scheme of Youth Parliament has been sanctioned for EMRSs in the year 2024. This scheme aims to provide students with a platform to simulate parliamentary procedures, encouraging them to actively participate in democratic processes and understand governance at the national level.

Further, students from EMRSs have also participated in the Online Youth Parliament Scheme, which enabled them to engage with parliamentary proceedings in a virtual format. This ensured that they remained connected and informed about the workings of Parliament, despite geographical constraints.

In addition to this, a Scheme of Y20 was also introduced in EMRSs. This initiative is designed as a prototype of the G20 framework, allowing students to engage in global discussions and gain insights into international diplomacy and cooperation.

Further, students from EMRSs were invited to visit both the old and new Parliament Houses. These visits have given them opportunity to experience first-hand operations and significance of the Indian Parliament.

(e): As per budget announcement in Union Budget 2021, the construction cost of EMRSs in plain areas was enhanced from the existing Rs. 20.00 crore to Rs. 38.00 crore and from Rs. 24.00 crore to Rs. 48.00 crore in hilly, NE and LWE affected areas. The approved recurring cost for running these Schools is Rs1,09,000 per student per annum.

Current status of EMRSs in Chatra district, Jharkhand, Palghar district, Maharashtra and Rajasthan is given at **Annexure I**.

(f): The State/UT-wise status of EMRSs including of Himachal Pradesh is at **Annexure II**.

Annexure as referred in part (e) of the answer to Lok Sabha Unstarred Question No.462 dated 28.11.2024 raised by Dr. Hemant Vishnu Savara: Shri Balya Mama Suresh Gopinath Mhatre: Shri Vijay Baghel: Shri Kripanath Mallah: Shri Basavaraj Bommai: Shri Suresh Kumar Kashyap: Shri Jaswantsinh Sumanbhai Bhabhor: Shri Ganesh Singh: Smt. Himadri Singh: Smt. Kriti Devi Debbarmann: Smt. Aparajita Sarangi: Shri Kali Charan Singh: Shri Chandra Prakash Joshi: Shri Darshan Singh Choudhary: Shri Mukesh Rajput: Shri Ashish Dubey: Smt. Shobhanaben Mahendrasinh Baraiya: Shri Khagen Murmu: regarding "Eklavya Model Residential Schools (EMRS) Scheme".

**Current status of EMRSs in
Chatra district, Jharkhand, Palghar district, Maharashtra and Rajasthan**

S. No.	State	District	Block/ Taluka	Location Approval Year	Functioning Status	Construction Status
1	Jharkhand	Chatra	Kanhachatti	2014-15	Functional	Completed
2	Maharashtra	Palghar	Dahanu	2020-21	Functional	In Progress
3	Maharashtra	Palghar	Jawhar	2018-19	Functional	Pre-Construction Stage
4	Maharashtra	Palghar	Mokhada	2021-22	Functional	Pre-Construction Stage
5	Maharashtra	Palghar	Palghar	1997-98	Functional	Completed
6	Maharashtra	Palghar	Talasari	2018-19	Functional	In Progress
7	Maharashtra	Palghar	Vada	2024-25	Non Functional	Pre-Construction Stage
8	Maharashtra	Palghar	Vikramgad	2024-25	Non Functional	Pre-Construction Stage
9	Rajasthan	Alwar	Rajgarh	2010-11	Functional	Completed
10	Rajasthan	Alwar	Reni	2011-12	Functional	Completed
11	Rajasthan	Banswara	Anandpuri	2010-11	Functional	Completed
12	Rajasthan	Banswara	Anandpuri	2013-14	Functional	Completed
13	Rajasthan	Banswara	Bagidora	2020-21	Functional	Completed
14	Rajasthan	Banswara	Banswara	2018-19	Functional	Completed
15	Rajasthan	Banswara	Garhi	2020-21	Functional	Completed
16	Rajasthan	Banswara	Kushalgarh	1997-98	Functional	Completed
17	Rajasthan	Baran	Shahbad	1997-98	Functional	Completed
18	Rajasthan	Dungarpur	Dungarpur	2019-20	Functional	Completed
19	Rajasthan	Dungarpur	Sabla	2010-11	Functional	Completed
20	Rajasthan	Dungarpur	Sagbara	2020-21	Functional	In Progress
21	Rajasthan	Dungarpur	Simalwara	1998-99	Functional	Completed
22	Rajasthan	Jaipur	Bassi	2010-11	Functional	Completed
23	Rajasthan	Jaipur	Jamwa Ramgarh	2016-17	Non Functional	In Progress
24	Rajasthan	Karauli	Todabhim	2010-11	Functional	Completed
25	Rajasthan	Pratapgarh	Arnod	2020-21	Functional	In Progress
26	Rajasthan	Pratapgarh	Dhariawad	2020-21	Functional	Completed

27	Rajasthan	Pratapgarh	Peepalkhoont	2018-19	Functional	Completed
28	Rajasthan	Pratapgarh	Pratapgarh	2007-08	Functional	Completed
29	Rajasthan	Sawai Madhopur	Bamanwas	2010-11	Functional	Completed
30	Rajasthan	Sirohi	Abu Road	1997-98	Functional	Completed
31	Rajasthan	Tonk	Newai	1999-00	Functional	Completed
32	Rajasthan	Udaipur	Gogunda	2013-14	Functional	Completed
33	Rajasthan	Udaipur	Jhadol	2020-21	Functional	Completed
34	Rajasthan	Udaipur	Kherwara	2021-22	Functional	In Progress
35	Rajasthan	Udaipur	Kotra	1997-98	Functional	Completed
36	Rajasthan	Udaipur	Lasadiya	2020-21	Functional	Completed
37	Rajasthan	Udaipur	Rishabhdeo	1999-00	Functional	Completed
38	Rajasthan	Udaipur	Salumbar	2020-21	Functional	Completed
39	Rajasthan	Udaipur	Sarada	2019-20	Functional	Completed

Annexure II

Annexure as referred in part (f) of the answer to Lok Sabha Unstarred Question No.462 dated 28.11.2024 raised by Dr. Hemant Vishnu Savara: Shri Balya Mama Suresh Gopinath Mhatre: Shri Vijay Baghel: Shri Kripanath Mallah: Shri Basavaraj Bommai: Shri Suresh Kumar Kashyap: Shri Jaswantsinh Sumanbhai Bhabhor: Shri Ganesh Singh: Smt. Himadri Singh: Smt. Kriti Devi Debarman: Smt. Aparajita Sarangi: Shri Kali Charan Singh: Shri Chandra Prakash Joshi: Shri Darshan Singh Choudhary: Shri Mukesh Rajput: Shri Ashish Dubey: Smt. Shobhanaben Mahendrasinh Baraiya: Shri Khagen Murmu: regarding " Eklavya Model Residential Schools (EMRS) Scheme".

The State/UT-wise status of EMRSs

Sl. No	State / UT	School Approved	Location Approved	Functional EMRS	Building Status of EMRS		
					Completed	Under Construction	Pre-construction Stage
1	Andhra Pradesh	28	28	28	21	6	1
2	Arunachal Pradesh	11	10	5	7	1	2
3	Assam	17	16	1	2	9	5
4	Bihar	3	3	2	1	2	
5	Chhattisgarh	75	75	74	31	21	23
6	Dadra & Nagar Haveli and Daman & Diu	1	1	1	0	1	
7	Gujarat	47	47	38	25	10	12
8	Himachal Pradesh	4	4	4	1	0	3
9	Jammu & Kashmir	6	6	6	2	3	1
10	Jharkhand	91	89	51	39	38	12
11	Karnataka	12	12	12	12	0	
12	Kerala	4	4	4	2	1	1
13	Ladakh	3	3		0	0	3
14	Madhya Pradesh	71	71	63	42	22	7
15	Maharashtra	39	39	37	15	17	7
16	Manipur	21	21	3	4	10	7
17	Meghalaya	38	36		1	14	21
18	Mizoram	17	17	11	8	3	6
19	Nagaland	22	22	3	3	19	
20	Odisha	114	108	47	48	43	17
21	Rajasthan	31	31	30	27	4	
22	Sikkim	4	4	4	4	0	
23	Tamil Nadu	8	8	8	7	0	1
24	Telangana	23	23	23	18	5	
25	Tripura	21	21	6	6	13	2
26	Uttar Pradesh	4	4	3	4	0	
27	Uttarakhand	4	4	4	2	2	
28	West Bengal	9	8	8	7	0	1
	Total	728	715	476	339	244	132
